

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3702**

TO BE ANSWERED ON THE 21ST DECEMBER, 2021/ AGRAHAYANA 30, 1943 (SAKA)

HUMAN TRAFFICKING

**3702. SHRI DAYANIDHI MARAN:
SHRI GAURAV GOGOI:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has jurisdiction over all crimes related to human trafficking, if so, the details thereof;

(b) the criteria and procedure for allocation to the National Investigation Agency (NIA); and

(c) the rate of solving human trafficking cases by Anti Human Trafficking Units (AHTU) during the last five years along with the number of cases solved during the said period, State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibility to maintain law and order as well as investigation and prosecution of crimes, including the crime of human trafficking, vests with respective State Governments who are competent to deal with such offences under extant provisions of law.

(b): The National Investigation Agency (NIA) Act, 2008 was amended in 2019, inter-alia, authorizing the National Investigation Agency to investigate cases of human trafficking under Sections 370 and 370A of IPC, having inter-State and international ramifications. Section 6 of the NIA Act provides for detailed criteria

for investigation of Scheduled Offences, which inter-alia provides that where the Central Government is of the opinion that the offence is a Scheduled Offence and it is a fit case to be investigated by the Agency, it shall direct the Agency to investigate the said offence.

(c): The National Crime Records Bureau (NCRB) compiles crime statistics reported to it by the States and Union Territories (UTs) and publishes the same in its annual publication 'Crime in India'. The latest published report is of the year 2020. State/UT-wise details of cases of human trafficking reported, cases charge-sheeted, convicted, acquitted/discharged, cases in which trials completed and conviction rate during the last five years are at Annexure.

ANNEXURE REFERRED IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 3702 FOR 21.12.2021

State/UT-wise cases reported, cases charge-sheeted, cases convicted, cases acquitted/discharged, cases in which trials completed and conviction rate under Human Trafficking during 2016 to 2017

Sl. No.	State/UT	2016						2017					
		Cases Reported	Cases Charge-sheeted	Cases Convicted	Cases Acquitted/discharged	Cases in which Trials were completed	Conviction Rate	Cases Reported	Cases Charge-sheeted	Cases Convicted	Cases Acquitted/discharged	Cases in which Trials were completed	Conviction Rate
1	Andhra Pradesh	239	76	2	120	122	1.6	218	187	10	134	144	6.9
2	Arunachal Pradesh	2	0	0	0	0	-	0	0	0	0	0	-
3	Assam	91	28	0	0	0	-	262	137	0	21	21	0.0
4	Bihar	43	43	0	0	0	-	121	0	0	0	0	-
5	Chhattisgarh	68	17	0	0	0	-	48	37	1	6	7	14.3
6	Goa	40	22	0	0	0	-	39	42	3	8	11	27.3
7	Gujarat	548	63	4	0	4	100.0	9	9	0	0	0	-
8	Haryana	51	4	1	0	1	100.0	22	16	2	10	12	16.7
9	Himachal Pradesh	8	6	0	0	0	-	11	9	0	1	1	0.0
10	Jharkhand	109	63	61	7	68	89.7	373	137	107	14	121	88.4
11	Karnataka	404	5	0	0	0	-	31	43	0	0	0	-
12	Kerala	21	14	0	1	1	0.0	53	54	0	1	1	0.0
13	Madhya Pradesh	51	6	0	0	0	-	87	74	3	14	17	17.6
14	Maharashtra	517	148	2	0	2	100.0	310	237	5	38	43	11.6
15	Manipur	3	0	0	0	0	-	8	1	0	0	0	-
16	Meghalaya	7	0	0	0	0	-	8	3	0	0	0	-
17	Mizoram	2	0	0	0	0	-	2	1	0	0	0	-
18	Nagaland	0	0	0	0	0	-	0	0	0	0	0	-
19	Odisha	84	49	0	0	0	-	63	62	0	0	0	-
20	Punjab	13	11	0	0	0	-	5	2	2	2	4	50.0
21	Rajasthan	1422	394	9	11	20	45.0	316	289	0	1	1	0.0
22	Sikkim	1	0	0	0	0	-	3	2	0	0	0	-
23	Tamil Nadu	434	139	59	69	128	46.1	13	3	1	7	8	12.5
24	Telangana	229	46	0	0	0	-	329	120	17	104	121	14.0
25	Tripura	0	0	0	0	0	-	2	2	0	0	0	-
26	Uttar Pradesh	79	44	2	1	3	66.7	46	49	8	1	9	88.9
27	Uttarakhand	12	15	0	2	2	0.0	20	17	0	1	1	0.0
28	West Bengal	3579	1186	23	212	235	9.8	357	473	2	137	139	1.4
29	A & N Islands	1	1	0	0	0	-	0	0	0	0	0	-
30	Chandigarh	1	0	0	0	0	-	0	0	0	2	2	0.0
31	D&N Haveli and Daman & Diu +	7	0	0	0	0	-	1	1	0	0	0	-
32	Delhi UT	66	23	0	0	0	-	95	52	3	3	6	50.0
33	Jammu & Kashmir *	0	0	0	1	1	0.0	1	1	0	0	0	0
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0	0	0	0	-	0	0	0	0	0	-
36	Puducherry	0	0	0	0	0	-	1	0	0	0	0	-
	TOTAL	8132	2403	163	424	587	27.8	2854	2060	164	505	669	24.5

Note- '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for the year 2016-2019

** Data of erstwhile Jammu & Kashmir State including Ladakh for the year 2016-2019

ANNEXURE REFERRED IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 3702 FOR 21.12.2021

State/UT-wise cases reported, cases charge-sheeted, cases convicted, cases acquitted/discharged, cases in which trials completed and conviction rate under Human Trafficking during 2018 to 2019

Sl. No.	State/UT	2018						2019					
		Cases Reported	Cases Charge-sheeted	Cases Convicted	Cases Acquitted/discharged	Cases in which Trials were completed	Conviction Rate	Cases Reported	Cases Charge-sheeted	Cases Convicted	Cases Acquitted/discharged	Cases in which Trials were completed	Conviction Rate
1	Andhra Pradesh	240	219	29	219	248	11.7	245	159	52	186	238	21.8
2	Arunachal Pradesh	3	2	0	0	0	-	0	0	0	0	0	-
3	Assam	308	136	2	19	21	9.5	201	84	0	19	19	0.0
4	Bihar	127	79	8	0	8	100.0	106	27	0	0	0	-
5	Chhattisgarh	51	40	5	12	17	29.4	50	29	3	6	9	33.3
6	Goa	55	69	1	7	8	12.5	38	36	1	10	11	9.1
7	Gujarat	13	13	0	0	0	-	11	11	0	0	0	-
8	Haryana	34	24	1	1	2	50.0	15	8	0	25	25	0.0
9	Himachal Pradesh	6	9	0	1	1	0.0	11	9	3	2	5	60.0
10	Jharkhand	140	132	18	9	27	66.7	177	121	32	17	121	26.4
11	Karnataka	27	14	0	7	7	0.0	32	23	0	0	0	-
12	Kerala	105	43	1	10	11	9.1	180	106	2	4	6	33.3
13	Madhya Pradesh	63	59	7	17	24	29.2	73	72	8	25	33	24.2
14	Maharashtra	311	247	2	17	19	10.5	282	161	1	6	7	14.3
15	Manipur	3	2	0	0	0	-	9	2	0	0	0	-
16	Meghalaya	24	14	0	0	0	-	22	2	0	0	0	-
17	Mizoram	2	0	0	0	0	-	7	5	0	0	0	-
18	Nagaland	0	0	0	0	0	-	3	2	0	0	0	-
19	Odisha	75	65	0	0	0	-	147	136	0	0	0	-
20	Punjab	17	10	2	1	3	66.7	19	12	0	5	5	0.0
21	Rajasthan	86	71	0	0	0	-	141	126	0	0	0	-
22	Sikkim	1	0	0	1	1	0.0	0	0	0	0	0	-
23	Tamil Nadu	8	9	1	11	12	8.3	16	11	2	2	4	50.0
24	Telangana	242	301	1	45	46	2.2	137	137	51	124	175	29.1
25	Tripura	2	1	0	0	0	-	1	0	0	0	0	-
26	Uttar Pradesh	35	30	22	0	22	100.0	48	38	2	0	2	100.0
27	Uttarakhand	29	26	2	2	4	50.0	20	16	1	6	7	14.3
28	West Bengal	172	231	12	98	110	10.9	120	133	1	115	116	0.9
29	A & N Islands	0	0	0	0	0	-	0	0	0	0	0	-
30	Chandigarh	0	0	0	0	0	-	2	1	0	0	0	-
31	D&N Haveli and Daman & Diu +	0	0	0	0	0	-	0	1	0	1	1	0.0
32	Delhi UT	98	57	0	2	2	0.0	93	40	2	1	3	66.7
33	Jammu & Kashmir *	1	1	1	0	1	100.0	0	0	0	1	1	0.0
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0	0	0	0	-	0	0	0	0	0	-
36	Puducherry	0	0	0	0	0	-	2	0	0	0	0	-
	TOTAL	2278	1904	115	479	594	19.4	2208	1508	161	555	716	22.5

Note- '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for the year 2016-2019

*1 Data of erstwhile Jammu & Kashmir State including Ladakh for the year 2016-2019

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State/UT-wise cases reported, cases charge-sheeted, cases convicted, cases acquitted/discharged, cases in which trials completed and conviction rate under Human Trafficking during 2020

Sl. No.	State/UT	2020					
		Cases Reported	Cases Charge-sheeted	Cases Convicted	Cases Acquitted/discharged	Cases in which Trials were completed	Conviction Rate
1	Andhra Pradesh	171	121	5	56	61	8.2
2	Arunachal Pradesh	2	1	0	0	0	-
3	Assam	124	69	0	10	10	0.0
4	Bihar	75	57	0	0	0	-
5	Chhattisgarh	38	24	0	2	2	0.0
6	Goa	17	20	0	2	2	0.0
7	Gujarat	13	10	0	0	0	-
8	Haryana	14	8	0	0	0	-
9	Himachal Pradesh	4	3	0	0	0	-
10	Jharkhand	140	110	33	139	172	19.2
11	Karnataka	13	20	0	0	0	-
12	Kerala	166	181	0	16	16	0.0
13	Madhya Pradesh	80	71	3	9	12	25.0
14	Maharashtra	184	167	0	5	5	0.0
15	Manipur	6	0	0	0	0	-
16	Meghalaya	1	0	0	0	0	-
17	Mizoram	0	0	0	0	0	-
18	Nagaland	0	1	0	0	0	-
19	Odisha	103	58	0	8	8	0.0
20	Punjab	17	16	0	3	3	0.0
21	Rajasthan	128	113	0	0	0	-
22	Sikkim	1	1	0	0	0	-
23	Tamil Nadu	11	2	2	1	3	66.7
24	Telangana	184	186	2	103	105	1.9
25	Tripura	1	2	0	0	0	-
26	Uttar Pradesh	90	33	0	0	0	-
27	Uttarakhand	9	13	1	4	5	20.0
28	West Bengal	59	81	1	53	54	1.9
29	A & N Islands	0	1	0	0	0	-
30	Chandigarh	2	2	0	0	0	-
31	D&N Haveli and Daman & Diu +	2	2	0	0	0	-
32	Delhi UT	53	27	2	3	5	40.0
33	Jammu & Kashmir *	2	2	0	0	0	-
34	Ladakh	0	0	0	0	0	-
35	Lakshadweep	0	0	0	0	0	-
36	Puducherry	4	0	0	0	0	-
	TOTAL	1714	1402	49	414	463	10.6

Note- '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for the year 2016-2019

* Data of erstwhile Jammu & Kashmir State including Ladakh for the year 2016-2019

